

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3398
TO BE ANSWERED ON 5TH AUGUST, 2016**

UNDERWEIGHT AND STUNTED CHILDREN

3398. SHRI D.K. SURESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether India ranks high in the world in terms of number of underweight and stunted children;
- (b) if so, whether the Government has conducted any survey to find out the percentage of underweight/stunted children in the country;
- (c) if so, the details along with the outcome thereof, State/UT-wise;
- (d) the details of the schemes/ programmes being implemented by the Government to overcome the aforesaid problems and the funds allocated/ released and utilised along with the achievements made thereunder during each of the last three years and the current year, scheme and State/UT-wise; and
- (e) the further steps being taken by the Government to eradicate the problems of underweight and stunted children in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Yes.As per the report of 'Rapid Survey of Children (2013-14), 29.4% of under-five children are underweight, 38.7% are stunted. The State/UT wise percentage of underweight and stunted children is at annexure 1.

(d) & (e): The following interventions are being undertaken under the Reproductive and Child Health Programme of National Health Mission, and funds are being provided each year for carrying out following set of activities towards management of nutritional deficiencies among women and children:

- Promotion of appropriate infant and young child feeding practices that include early initiation of breastfeeding and exclusive breastfeeding till 6 months of age through ASHA worker and health care provider at health facilities.
- Management of malnutrition and common neonatal and childhood illnesses at community and facility level by training service providers in IMNCI (Integrated Management of Neonatal and Childhood Illnesses) training.
- Treatment of sick children with severe acute malnutrition at special units called the Nutrition Rehabilitation Centres (NRCs), set up at public health facilities. Presently 960 such centres are functional in 26 States and UTs. Incentive to ASHA for tracking of SAM children discharged from NRCs

- Vitamin A supplementation for children aged 6 months to 5 years.
- Village Health and Nutrition Days and Mother and Child Protection Card are the joint initiative of the Ministries of Health & Family welfare and the Ministry of Woman and Child for addressing the nutrition concerns in children, pregnant women and lactating mothers. Monthly Village Health and Nutrition Days (VHND) are monthly days held at village level in Anganwadi centre where nutrition education is given to increase the awareness and bring about desired changes in the dietary practices including the promotion of breastfeeding.
- ‘National Iron Plus Initiative’ has been launched as an effective strategy for iron folic acid supplementation and treatment of anaemia in children, adolescents, pregnant and lactating women, in programme mode through life cycle approach.
- Incentive are provided to ASHA for tracking of Low birth weight babies
- Promotion for intake of iodised salt and monitoring salt quality through testing under National Iodine Deficiency Disorders Control Programme
- Similarly, under Jananai Shishu Suraksha Karyakram (JSSK), all infants seeking treatment in public health facilities are provided food, drugs and transport, free of cost as an entitlement.
- Under the Rashtriya Bal Swasthya Karyakram (RBSK) and Rashtriya Kishore Swasthya Karyakram (RKSK), systematic efforts are undertaken to detect nutrition deficiency among children and adolescents respectively and treat/refer them appropriately.

As these nutrition interventions/programmes are an integral part of Reproductive and Child Health (RCH) program under National Health Mission (NHM), the funds are being allocated to the States and UTs under RCH and Mission Flexi-pool funds as per their proposals in the yearly Programme Implementation Plans and are being utilized for various interventions of Child and Maternal Health programmes and not funded separately as a scheme, the details of which are provided in annexure 2.

Status of Underweight and Stunted in under-5 children (RSOC- 2013-14) (%)			
S.No	States	Stunting	Underweight
	All India	38.7	29.4
1	Andhra P.	35.4	22.3
2	Arunachal P.	28.4	24.6
3	Assam	40.6	22.2
4	Bihar	49.4	37.1
5	Chhattisgarh	43	33.9
6	Delhi	29.1	19.4
7	Goa	21.3	16.2
8	Gujarat	41.6	33.6
9	Haryana	36.5	22.7
10	Himachal P.	34.2	19.5
11	J & K	31.7	15.4
12	Jharkhand	47.4	42.1
13	Karnataka	34.2	28.9
14	Kerala	19.4	18.5
15	Madhya P.	41.5	36.1
16	Maharashtra	35.4	25.2
17	Manipur	33.2	14.1
18	Meghalaya	42.9	30.9
19	Mizoram	26.9	14.8
20	Nagaland	29.1	19.5
21	Odisha	38.2	34.4
22	Punjab	30.5	16
23	Rajasthan	36.4	31.5
24	Sikkim	28	15.8
25	Tamil Nadu	23.3	23.3
26	Tripura	31	30.5
27	Uttar P.	50.4	34.3
28	Uttarakhand	34	20.6
29	West Bengal	34.7	30

Annexure 2**Allocation, Release & Expenditure under RCH Flexible Pool (2013-16)**

Rs. In crore										
Sl. No.	States	2013-14			2014-15			2015-16		
		Allocation	Release	Exp	Allocation	Release	Exp	Allocation	Release	Exp
1	Andaman & Nicobar Islands	1.26	3.65	8.57	3.91	2.94	8.14	3.09	6.64	6.66
2	Andhra Pradesh	280.40	224.32	319.42	189.11	172.92	259.86	149.25	163.11	297.86
3	Arunachal Pradesh	18.53	20.78	25.26	64.55	48.41	21.00	55.80	62.46	38.12
4	Assam	417.68	367.55	436.39	367.06	298.24	461.07	317.34	351.05	513.75
5	Bihar	446.91	335.18	729.30	390.04	338.54	706.31	307.82	277.04	745.67
6	Chandigarh	3.49	2.62	8.52	2.73	2.05	9.95	2.15	7.25	8.14
7	Chattisgarh	126.88	104.67	175.47	160.50	132.19	185.19	126.67	116.54	226.55
8	Dadra & Nagar Haveli	1.14	2.81	4.71	3.53	2.65	4.95	2.78	4.28	7.12
9	Daman & Diu	0.80	2.25	4.18	2.50	1.88	3.71	1.97	2.96	5.16
10	Delhi	55.48	43.55	63.22	43.31	40.20	49.63	34.18	55.43	35.31

Allocation, Release & Expenditure under RCH Flexible Pool (2013-16)

Rs. In crore										
Sl. No.	States	2013-14			2014-15			2015-16		
		Allocatio	Release	Exp	Allocatio	Release	Exp	Release	Exp	

		n			n			Allocatio n		
11	Goa	4.83	4.20	5.85	5.01	3.77	6.73	3.95	3.95	6.07
12	Gujarat	199.98	176.98	212.61	230.48	212.31	236.38	181.90	192.34	288.08
13	Haryana	83.96	86.48	154.74	82.13	61.78	162.13	64.82	64.82	163.85
14	Himachal Pradesh	71.68	70.65	63.78	70.07	58.60	60.92	55.30	55.30	59.46
15	Jammu & Kashmir	161.34	156.71	151.89	157.71	118.64	147.27	124.47	129.71	201.51
16	Jharkhand	163.77	122.83	215.52	163.41	122.92	230.90	128.96	122.51	245.14
17	Karnataka	202.45	161.96	218.81	230.76	188.63	229.23	182.12	182.12	277.74
18	Kerala	110.57	110.57	150.71	99.91	83.30	130.34	78.85	85.91	138.81
19	Lakshadweep	0.21	0.60	0.53	0.66	0.50	0.72	0.52	1.40	0.52
20	Madhya Pradesh	312.56	268.80	600.37	382.77	347.85	675.61	302.09	324.21	760.26
21	Maharashtra	372.16	279.10	485.92	407.37	374.24	477.44	321.51	334.37	445.22
Allocation, Release & Expenditure under RCH Flexible Pool (2013-16)										
Rs. In crore										
Sl. No.	States	2013-14			2014-15			2015-16		
		Allocatio n	Release	Exp	Allocatio n	Release	Exp	Allocatio n	Release	Exp
22	Manipur	36.47	27.35	24.57	41.32	41.32	25.45	35.72	39.05	30.25

23	Meghalaya	39.72	37.04	14.94	43.82	35.06	26.55	37.88	41.63	44.80
24	Mizoram	14.62	16.40	24.44	23.54	23.54	17.17	20.35	26.45	34.00
25	Nagaland	26.54	28.27	33.89	30.24	30.24	24.13	26.14	28.64	32.12
26	Orissa	180.60	186.92	283.88	211.33	199.33	296.42	166.79	166.79	350.27
27	Puducherry	4.12	4.12	8.52	3.34	3.35	8.50	2.63	3.60	6.27
28	Punjab	91.75	76.61	100.78	90.28	80.33	124.85	71.25	80.40	150.19
29	Rajasthan	295.44	254.07	460.25	385.98	354.01	524.52	304.62	315.50	491.54
30	Sikkim	8.14	9.13	11.46	10.51	11.25	12.12	9.09	9.93	12.02
31	Tamil Nadu	238.91	247.27	365.83	231.86	210.91	467.92	182.99	213.66	411.90
32	Tripura	49.19	46.89	23.49	43.96	35.17	26.66	38.01	42.14	26.98

Allocation, Release & Expenditure under RCH Flexible Pool (2013-16)

Rs. In crore										
Sl. No.	States	2013-14			2014-15			2015-16		
		Allocation	Release	Exp	Allocation	Release	Exp	Allocation	Release	Exp
33	Uttar Pradesh	859.27	644.45	956.34	776.30	583.97	1011.02	612.67	551.40	1,019.75
34	Uttarakhand	98.45	80.63	84.07	96.23	72.39	101.95	75.95	70.63	116.16
35	West Bengal	302.53	257.15	384.03	268.62	228.04	494.75	212.00	219.21	550.13

36	Telangana				135.15	102.76	144.70	106.66	111.26	175.37
Grand Total		5281.82	4462.57	6812.25	5450.00	4624.23	7374.19	4,348.32	4,463.68	7,922.73

Note:

1. Allocation is per Original outlay/B.E.
2. Expenditure includes expenditure against central Release, state release & unspent balances at the beginning of the year. Expenditure for the F.Y. 2015-16 (up to 31.03.2016 as per FMR) are provisional.
3. The above Releases relate to Central Govt. Grants & do not include state share contribution.